

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 51814 of 2015

[Arising out of Order-in-Original No. CHD-CEX-001-COM-41-2014 dated 29.05.2014 passed by the Commissioner of Central Excise & Service Tax, Chandigarh-I]

Surya Pharmaceuticals Ltd

.....Appellant

VERSUS

**Commissioner of Central Excise & Service
Tax, Chandigarh-I**

.....Respondent

APPEARANCE:

None for the Appellant

Shri Siddharth Jaiswal and Shri Shivam Syal, Authorized Representatives for
the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 16.01.2025

DATE OF DECISION: 16.01.2025

Appeal is dismissed. For order, see order of date passed in
Excise Appeal No. 57847 of 2013.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**